

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2609

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

CBI INVESTIGATION IN TERRORISM AND FINANCIAL CASES

†2609. SHRI SADASHIV LOKHANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Bureau of Investigation is investigating cases of terrorism and financial crimes;
- (b) if so, the details thereof, State-wise, including Maharashtra;
- (c) whether the Government has taken or proposes to take any steps to speed-up the investigations into such cases; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)& (b): The Central Bureau of Investigation (CBI) has not investigated any cases relating to terrorism in the last three years. The number of cases of financial crimes registered by the CBI during 2012, 2013, 2014 and 2015 (upto 30.11.2015) is given below:

Year	No. of cases registered
2012	179
2013	164
2014	221
2015(upto 30.11.2015)	159

The data with regard to investigation of financial crimes by the States is not maintained centrally. The Central Government's Nodal Agency to investigate cases related to terrorism is the National Investigation Agency (NIA). Since its inception (19.01.2009), the NIA has registered 111 cases of terrorism and charge sheet has been filed in 70 cases.

(c) & (d): Special Courts have been constituted for trial of cases investigated by the CBI as well as the NIA. The system of Special Courts ensure expeditious disposal of cases investigated by the Agencies concerned.
